



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/99/7798/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 19th December, 2019.

Sub: **Casual leave with station leave permissoin.**

Ref:- Your letter No.DJ(G) 11086/2019 ,dtd. 17.12.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 21.12.2019 instead of 23.12.2019, as prayed for. Further, you are allowed station leave permission from the evening of 20.12.2019 till the morning of 23.12.2019. The Addl. District and Sessions Judge, Golaghat and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/99/7799/A dated 19.12.19

Copy forwarded for information to:

- ✓ 1. The System Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rols